NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 99/Chd/Pb/2017

Abhishake Bansal & Anr.

...Petitioners.

Versus

M/s Fashion Pyramid Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Yash Pal Gupta, Advocate for petitioners.

None for respondents.

Learned counsel for petitioners submits that he will file affidavit stating therein the compliance of earlier order along with postal receipt of despatch of the article and the Track Report in the Registry during course of the day. Let the needful be done. There is otherwise no representation from the respondents. In the interest of justice, matter is adjourned to 24.05.2017 for arguments and awaiting appearance of the respondents. Office would make report about the service of respondents by that date.

(Justice R.P. Nagrath) Member (Judicial)

May 03, 2017 arora